

IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH : BANGALORE
BEFORE SHRI.CHANDRA POOJARI, ACCOUNTANT MEMBER
AND
SMT. BEENA PILLAI, JUDICIAL MEMBER

ITA No.3410/BANG/2018
Assessment Year : 2012 - 13

M/s JSR Logistics, No.82, Noor Manzil, Hussain Nagar, Raghavendra Colony, 1 st Stage, Ballary-583 101.	Vs.	The Asst. Commissioner of Income Tax, Circle-1, Bellary.
PAN - AAHFJ 2764 M		
APPELLANT		RESPONDENT

Appellant by	:	Shri BS Balachandra, Advocate
Respondent by	:	Shri Narasimharaju, Addl. CIT (DR)

Date of Hearing	:	10-11-2020
Date of Pronouncement	:	10-11-2020

ORDER

PER BEENA PILLAI, JUDICIAL MEMBER

Present appeal has been filed by assessee against order dated 28/9/2018 passed by Ld.CIT(A), Gulbarga for assessment year 2012-13.

2. At the outset, Ld.AR orally vide letter dated 9.11.2020 submitted that assessee has decided to go in for VSVS 2020. It is also been submitted that assessee filed Form 1 in respect of these appeals. He however filed an adjournment application seeking date till that received Form 3.

3. Ld.Sr.DR submitted that the appeal may be dismissed as no purpose will be served by keeping the appeals pending.

4. We have perused submissions advanced by both sides in light of records placed before us.

5. As assessee has sought for VSVS- scheme 2020, no purpose will be served in keeping the present appeal pending. Considering the situation, we dismiss the present appeal as withdrawn. However, liberty is granted to move appropriate application for recall of this order, in the event, assessee opts out of the scheme.

Accordingly, assessee's appeals for year under consideration is allowed to be withdrawn with liberty.

In the result, assessee's appeal is dismissed as withdrawn.

Order pronounced in the open court on 10th Nov, 2020

Sd/-
(CHANDRA POOJARI)
Accountant Member
Bangalore,
Dated, the 10th Nov, 2020.
/Vms/

Sd/-
(BEENA PILLAI)
Judicial Member

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore
6. Guard file

By order

Assistant Registrar, ITAT, Bangalore